

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 10th February, 2015

No. HC.VII-348(Pt.-I)/2012/753/A.### Hon'ble the High Court has been pleased to ***exempt*** **Shri Ratnadip Bhattacharjee, Civil Judge & Asstt. Sessions Judge, NO.2, Kamrup (M), Guwahati & Shri Chaturjya Prasad Talukdar, Sub-Divisional Judicial Magistrate (S), Nagaon** (*under order of transfer as Sub-Divisional Judicial Magistrate (M), Hojai*) from attending the **training programme on UBUNTU Linux operating system and CIS, scheduled to be held from 22.02.2015 to 25.02.2015 in the Auditorium of the High Court of Tripura, Capital Complex, Agartala** and has further been pleased to **nominate Shri Abhijeet Kumar Baruah, Addl. Chief Judicial Magistrate, Hailakandi & Shri Kiran Lal Baishnab, Sub-Divisional Judicial Magistrate (S), Cachar, Silchar** to attend the said training programme in places of **Shri Ratnadip Bhattacharjee & Shri Chaturjya Prasad Talukdar.**

The nominated Officers are directed to carry their officially allotted laptop with them while attending the programme ensuring that latest version of Ubuntu (14.04) is installed in their laptop.

By order,
Sd/- K.S. Pathak
JOINT REGISTRAR (PM & P) / CPC

Memo No. HC.VII-348(Pt.-I)/2012/754 - 771/A dated 10.02.2015

Copy forwarded for information and necessary action to:


1. Shri Ashok T. Ukrani, Member (Judicial), e-Committee, Supreme Court of India.
2. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action (in reference to this Registry's Notification No. HC.VII-348(Pt.-I)/2012/662/A, dated 05th February, 2015)
The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the training period, (b) they will be entitled to T.A. & D.A. as admissible under the Rules.
4. The Registrar General, High Court of Tripura.
5. The Registrar (Vig. /Admn. / Judicial), Gauhati High Court, Guwahati.

6. The District & Sessions Judge, Kamrup (M), Guwahati / Nagaon / Hailakandi / Cachar, Silchar. ***He / she is requested to inform the concerned officer accordingly.***
7. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
8. The Joint Registrar, Judl. / Vig. / Admn.-I., Gauhati High Court, Guwahati
9. The CPC, High Court of Tripura.
10. Shri Ratnadip Bhattacharjee, Civil Judge & Asstt. Sessions Judge, NO.2, Kamrup (M), Guwahati
11. Shri Abhijeet Kumar Baruah, Addl. Chief Judicial Magistrate, Hailakandi.
12. Shri Chaturjya Prasad Talukdar, Sub-Divisional Judicial Magistrate (S), Nagaon (under order of transfer as Sub-Divisional Judicial Magistrate (M), Hojai)
13. Shri Kiran Lal Baishnab, Sub-Divisional Judicial Magistrate (S), Cachar, Silchar

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

The nominated Judicial Officers should reach well before the start of the programme and may leave in the late evening or next day of the last day of the training programme. They are to send their travel itinerary to the "CPC, High Court of Tripura (e-mail : cpc-trp@ajj.gov.in) at the earliest so that necessary arrangement can be made for their accommodation etc.

14. The Administrative Officer, Judicial Academy, Assam. He is requested to place the Notification before the Hon'ble Director, Judicial Academy, Assam.
15. The Systems Analyst, Gauhati High Court, Guwahati. He is directed to upload this Notification in the official web site of Gauhati High Court immediately.
16. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
17. The Private Secretary to Hon'ble Mr. Justice C.R. Sarma, Gauhati High Court, Guwahati.
18. The CA to Registrar General, Gauhati High Court, Guwahati.
19. Office File.


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